

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V

&

THE HONOURABLE MR. JUSTICE K. V. JAYAKUMAR

Wednesday, the 11th day of March 2026 / 20th Phalguna, 1947

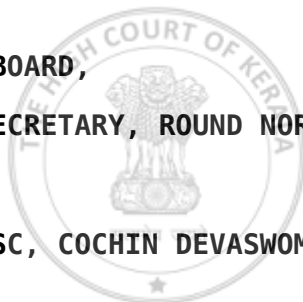
DBP NO. 67 OF 2025

IN THE MATTER OF COCHIN DEVASWOM BOARD - REPORT NO.57/2025 IN PETITION NO.16/2025 - SEEKING APPROVAL FOR THE ESTIMATE FOR THE REPAIR OF MAIN BLOCK (H BLOCK) OF SREE KERALA VARMA COLLEGE, THRISSUR - SUO MOTU PROCEEDINGS INITIATED - REG:

PETITIONER:

THE COCHIN DEVASWOM BOARD,
REPRESENTED BY ITS SECRETARY, ROUND NORTH, THRISSUR-680001

BY SRI.K.P.SUDHEER, SC, COCHIN DEVASWOM BOARD



RESPONDENT:

THE SENIOR DEPUTY DIRECTOR,
KERALA STATE AUDIT DEPARTMENT, COCHIN DEVASWOM BOARD AUDIT,
THRISSUR

BY SRI.S.RAJMOHAN, SENIOR GOVERNMENT PLEADER

BY STANDING COUNSEL FOR COCHIN DEVASWOM BOARD

BY SRI.P.RAMACHANDRAN, AMICUS CURIAE FOR OMBUDSMAN

THE DEVASWOM BOARD PETITION HAVING COME UP FOR ORDERS AGAIN ON 11/03/2026, UPON PERUSING THE PETITION AND THIS COURT'S ORDER DATED 28/01/2026, THE COURT ON THE SAME DAY PASSED THE FOLLOWING.

**RAJA VIJAYARAGHAVAN V.,
&
K.V. JAYAKUMAR, JJ.**

DBP No. 67 of 2025

Dated this the 11th day of March, 2026

ORDER

Raja Vijayaraghavan V., J.

It is submitted by the learned Standing Counsel that the INTACH submitted an Initial Project Report of the Conservation Proposal for the main building block of Sree Kerala Varma College, Thrissur. In the said proposal, INTACH has stated that the preparation of a Detailed Project Report (DPR) would be the next step for developing a detailed technical proposal, structural solutions, and cost estimates for execution. They have also requested an advance of Rs. 1.5 lakh to take the work forward.

2. The learned Standing Counsel submitted that the proposal will be placed before the Board and that a decision will be taken thereon.

3. Having gone through the initial project report, we find that the same is comprehensive. We direct the Board to take this matter forward, so that the work of the Conservation project can be commenced and completed at the earliest.

Post for hearing on 01.04.2026.

Sd/-
**RAJA VIJAYARAGHAVAN V.,
JUDGE**

Sd/-
**K.V. JAYAKUMAR,
JUDGE**

msh